

[English]

### **Welfare Schemes**

4942. ER. SHANKAR PANNU : Will the Minister of LABOUR be pleased to state:

(a) the details of voluntary organisations getting financial assistance from Union Government to implement child and other welfare schemes during the last three years, scheme-wise; and

(b) the extent to which these welfare schemes have been implemented in Rajasthan as a result thereof?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) and (b) There are over 133 welfare schemes with various Ministries/Departments/Agencies of the Government of India which could involve large number of NGOs. Government is implementing two schemes for the benefit of Child Labour viz., National Child Labour Projects and Grant-in-Aid to Voluntary Organisations. Under the National Child Labour Projects (which are implemented with the help of voluntary organisations), 2 Projects have been set up in the districts of Udaipur and Jaipur in the State of Rajasthan, for the rehabilitation of 3000 working children.

### **Cheating by Non-Banking Financial Companies**

4943. SHRI V.V. RAGHAVAN : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Delhi Police department is not well-equipped to deal efficiently with the complaints of investors being cheated by non-banking financial companies; and

(b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Numerous complaints of cheating by non-banking financial companies were being received by the Delhi Police. Taking these into account, an Economic Offences Wing was set up in Delhi Police in 1994 to investigate such white-collar crimes.

### **Revision of Pay Scale**

4944. SHRI SUNIL KHAN :  
SHRI D.S. AHIRE :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the pay and allowances of employees of the Hindustan Fertilizer Corporation Limited and Fertilizer Corporation of India Ltd. has not been revised since 1987?

(b) if so, the reason thereof; and

(c) the time by which the pay scales of those employees are likely to be revised?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) to (c) The pay and allowances of the employees of Hindustan Fertiliser Corporation Ltd. (HFC) and Fertiliser Corporation of India (FCI) were last revised in 1987. These companies were declared sick by the Board for Industrial and Financial Reconstruction (BIFR) in November, 1992 under the provisions of the Sick Industrial Companies (Special Provision) Act, 1985. The revision of pay and other allowances of non unionised employees of sick companies has to await the final decision of the BIFR on their rehabilitation. HFC and FCI have not been able to undertake the wage revision of unionised workers as these companies are unable to meet the additional financial liability through their internal generation and ensure that there is no increase in labour cost per unit of output.

In the absence of a final decision on the rehabilitation of HFC and FCI, no specific time frame for the revision of pay and allowances of the employees of these companies can be indicated at this stage.

### **World Bank Aided Health Schemes**

4945. SHRI A. GANESHAMURTHI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of schemes in the health sector for which loan has been sanctioned to Tamil Nadu by the World Bank during each of the last three years; and

(b) the details of expenditure to be incurred on each of these schemes?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) and (b) National Disease Control Programmes are being implemented by the Deptt. of Health in Tamil Nadu for T.B., Leprosy, AIDS and Cataract induced Blindness with World Bank Assistance and the year-wise details of allocation of funds/expenditure incurred